

FACULTY OF LAW
ALIGARH MUSLIM UNIVERSITY
(QILA ROAD, ALIGARH, UTTAR PRADESH 202002)
INVITATION LETTER

Date: 18th Feb, 2019

To,
The Vice-Chancellor/Director/Principal /H.O.D.

SUBJECT: Invitation to participate in the Prof. Hafeezul Rahman National Law Debate Competition, 2019.

Dear Sir/Madam,

It gives us immense pleasure to invite your esteemed institution to participate in the **Prof. Hafeezul Rahman National Law Debate Competition, 2019**. The Debate Competition is being organized by Faculty of Law, Aligarh Muslim University. The Topic for Preliminary and Final Round shall be “**Public Interest and Privacy: Striking the balance**” and “**Should India revert back to paper ballot in elections**” respectively.

The Debate Competition will be held on **30th March, 2019** at Faculty of Law, Aligarh Muslim University, Qila Road, Aligarh, Uttar Pradesh 202002.

We look forward to the participation of your Institution’s team in the aforesaid Law Debate Competition and making it a successful event.

The rules and regulations and the registration form are annexed.

Yours sincerely,

Prof. Zaheeruddin

Dean, Faculty of Law, Aligarh Muslim University

Qila Road, Aligarh, Uttar Pradesh 202002

Email: AMUNLD@rediffmail.com

PROF. HAFEEZUL RAHMAN NATIONAL LAW DEBATE, 2019

O N

30th MARCH, 2019

Organized by

FACULTY OF LAW, ALIGARH MUSLIM UNIVERSITY

Qila Road, Aligarh, Uttar Pradesh 202002

REGISTRATION FORM

Note: Please fill all the details in Capital Letters.

NAME OF THE INSTITUTION:

.....

ADDRESS:

.....

TELEPHONE: **COLLEGE E-MAIL:**

SPEAKER (FOR THE MOTION: PRE ROUND)

NAME:

GENDER: **NATIONALITY:**

YEAR/SEMESTER:

EMAIL ID:

CONTACT NUMBER:

Stick a Recent Passport Size

Photograph Attested By

Dean/HOD/ Principal

SPEAKER (AGAINST THE MOTION: PRE ROUND)

NAME:

GENDER: **NATIONALITY:**

YEAR/SEMESTER:

EMAIL ID:

CONTACT NUMBER:

Stick a Recent Passport Size

Photograph Attested By

Dean/HOD/ Principal

Registration Fees: Rs 1000/- (Per Team)

Payment: The Demand Draft (DD) shall be drawn in favour of 'Dean, Faculty of Law, AMU, Aligarh' payable at Aligarh from any nationalised bank through speedpost/mail by 25th MARCH, 2019 or Account Transfer to Account Name: 'Dean Faculty of Law, AMU; A/C no: '5247101004404', IFSC code: 'CNRB0005247', MICR Code: '202015013', Bank Name: 'Canara Bank, AMU, Aligarh'.

Undertaking: The Institute hereby undertakes that participants shall comply with the rules and regulations of the competition.

Date:

**Signature and Seal
Head of the Institution**

PROF. HAFEEZUL RAHMAN NATIONAL LAW DEBATE, 2019

O N

30th MARCH, 2019

Organized by

FACULTY OF LAW, ALIGARH MUSLIM UNIVERSITY

TOPICS:

Preliminary round - “Public Interest and Privacy: Striking the balance”

Final round - “Should India revert back to paper ballot in elections”

AWARDS:

National Law Debate Trophy for the Winning team and Cash Prize of Rs. 5000/-

National Law Debate Trophy for Runners- up team and Cash Prize of Rs. 3000/-

Best Speaker in favour – Rs. 1000/-

Best Speaker against – Rs. 1000/-

Merit Certificate to the second Best Speaker and Interjector

Certificate for participation will be given to all the participants.

RULES FOR DEBATE:

A team of two candidates from each University/institute /college pursuing under graduate course shall be eligible to participate – (one for the motion and one against the motion.) The duly attested Registration Form by the concerned authority of the University/Institute/College in favour of the team is mandatory.

1. In Preliminary Round, Each speaker will get (3+1), minutes in total for debate and there will be no interjection. In the Final Round, Each speaker will get (4+1), minutes in total for debate and there will be one interjection. Exceeding the time limit shall be a disadvantage for the team and the candidate.
2. The medium for the competition is strictly in English language.
3. Out of the total teams participating in preliminary round, 4 teams will be selected for the final round.
4. The Institute shall not provide boarding and lodging to the participants. However, due assistance may be provided in arranging the same, if sought for.
5. Breakfast and lunch shall be provided by the Organizers free of charge.
6. The number of participating team slots is limited to **24 teams** and registration shall be on **first come first serve basis**.

7. A team of students from Faculty of Law, Aligarh Muslim University, Aligarh comprising of the same composition as provided in the Rules for debate shall participate in the competition but will not be allowed to progress any further than the Preliminary Rounds.
8. Each team must register with the Organizing Committee of National Law Debate by sending the completed duly attested Registration Form along with the required payment of **Rs. 1000** /- through speedpost/mail either in the form of Demand Draft (DD) drawn in favour of 'Dean, Faculty of Law, AMU, Aligarh' payable at Aligarh from any nationalised bank or Account Transfer to Name: 'Dean Faculty of Law, AMU'; A/C no: '5247101004404', IFSC code: 'CNRB0005247', MICR Code: '202015013', Bank Name: 'Canara Bank, AMU, Aligarh' by **25th MARCH, 2019**.
9. The scanned copy of the fully filled Registration Form along with the Receipt of payment (for account transfer) or the Demand Draft (DD) must to be sent to the email 'AMUNLD@rediffmail.com' by **25th March 2019**.
10. The confirmation will be given to the team within two days of receiving duly attested Registration Form along with the Registration fees.
11. Participants with written speeches will not be eligible for prizes. However, a slip of paper bearing points only is permitted.
12. Speaking order of the participating teams shall be decided through a draw of lots in both rounds.
13. Each team shall be allotted a code and Participants must avoid revealing the name of their institution.
14. The team shall reach the venue by 8:30 a.m. on 30th MARCH 2019.
15. The judgment of the jury shall be final and binding.
16. The Debate Organizing Committee may add/delete/alter/change the rules and regulations, at any point of time and the same shall be binding on the participants.

CONTACT FOR INQUIRY

All the correspondence for any query, information or clarification in respect of debate competition and rules & regulation should be addressed to the following:

Email: AMUNLD@Rediffmail.com

Faculty:

- **Dr. Mohammad Tariq**, Associate Professor & In-charge, Law Society, Ph: +91-7906553208 (tariqmtariq@gmail.com)

Student Coordinators:

- **Mr. Faham Ahmed Khan**, Secretary, Law Society, Ph: +91-73511 48801 (khan.faham@gmail.com)
- **Mr. Sahbaj Akhtar**, Ph: +91-7004462968 (sahbajakhtar@gmail.com)
- **Mr. Suhail Khan**, Ph: +91-9219782517 (khan.suhail83@gmail.com)
- **Mr. Akash Varshney**, Joint Secretary, Law Society, Ph: +91-8077515252 (av123xyz@gmail.com)

